

SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.

REVISED CAUSE LIST FOR 18/09/2018 (TUESDAY)

S.No.	File No.	Case Particulars	Purpose
1	570 (For review of order dated 05-02-2018 File No. 375)	M. Kannan (Review Application)	Payment of costs/ arguments
2	545 (For review of order dated 26/03/2018 File No. 241/1)	Lotus Agricultural & Marketing Co-operative Society Limited	Arguments

Per Mr. Rm